

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 3157/2016

New Delhi, this the 29<sup>th</sup> day of May, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Ashok Kumar Handa  
(Aged about 72 years)  
S/o Late Shri V.P. Handa,  
R/o A-40, Brotherhood Apartment,  
H-Block, Vikas Puri,  
New Delhi-110018.

.. Applicant

(By Advocate: Shri G.D. Chawla)

Versus

1. Union of India through its Secretary,  
Ministry of Home Affairs, Govt. of India,  
North Block, New Delhi.
  
2. The Director, Police Telecommunication,  
Directorate of Co-ordination,  
M/o Home Affairs, Govt. of India,  
9, CGO Complex, Lodhi Road,  
New Delhi-110003. .. Respondents

(By Advocate : Shri G.S. Virk for Shri N.D. Kaushik)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

Shri G.D. Chawla, the learned counsel appearing for the applicant,  
seeks leave of this Tribunal to withdraw the O.A.

2. Accordingly, the O.A. is dismissed as withdrawn. No order as to costs.

**(NITA CHOWDHURY)  
Member (A)**

**(V. AJAY KUMAR)  
Member (J)**

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